

(c) whether these Artists have been given Identity Cards by the Delhi Doordarshan; and

(d) if not, the reasons thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) Yes, Sir.

(b) A number of programmes are got produced for Delhi Doordarshan by outside producers under various categories viz. Commissioned, Sponsorship and Royalty etc. The details of such producers are not maintained centrally.

(c) No, Sir.

(d) Identity Cards are issued to regular employees and the employees working on casual assignments such as programme production staff/news readers/announcers etc. Issuing identity Cards to outside producers is neither necessary nor feasible.

Construction of Postal Buildings

2178. SHRI R.L.P. VARMA:
SHRI P.S. GADHAVI:
SHRI JAYSINH CHAUHAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have acquired land for the construction of postal buildings at village Naliya, Khavada, Kera, Kukma and Lakadia in Kutch district of Gujarat;

(b) if so, the details thereof;

(c) whether construction has been started there;

(d) if so, the details thereof;

(e) if not, since when the proposals are pending alongwith the reasons therefor; and

(f) the time by which Post Offices are likely to be shifted in their own buildings in the above villages?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) Plots of land have been acquired by the Government in the following villages of Kutch district of the dates mentioned against each.

S.No.	Name of Village	Date of acquisition
1.	Naliya	15.05.1992
2.	Kera	18.07.1983
3.	Kukma	10.01.1983
4.	Khavada	09.07.1981

No site has been acquired in village Lakadia.

(c) No Sir.

(d) Does not arise.

(e) and (f) Due to paucity of funds, construction could not be taken up by the Department. Further, the construction of the postal buildings depend on the availability of funds & priority of the projects.

[Translation]

STD to Development Blocks

2179. SHRI SUKH LAL KUSHWAHA:
GULAM MOHD. MIR MAGANI:
SHRI C. NARASIMHAN:
SHRI N.J. RATHWA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to link all the development blocks of each State with STD facility by the end of 1997;

(b) if so, the details thereof, State-wise;

(c) the number of development blocks wherein STD facility was provided during the year 1996;

(d) the number of STD centres functioning in rural areas in the country, State-wise; and

(e) the details of the policy being adopted for starting more STD centres in the country?

THE MINISTER FOR COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) and (d) Information is being collected. The same shall be put on the Table of the House soon.

(e) —STD PCO's on franchise basis are being provided on demand if found technically and administratively feasible.

—STD is being provided on Village Panchayat Telephones on demand on franchise basis where ever it is technically and administratively feasible.

—It is also proposed to cover all Telephone Exchanges with STD facility during the 9th Plan period.

Promotion of Tourism In Uttar Pradesh

2180. SHRI SOHAN BEER;
SHRI L. RAMANA:

Will the Minister of TOURISM be pleased to state:

(a) the number of projects cleared in Uttar Pradesh for the promotion of tourism during the Eighth Five Year Plan;

- (b) the amount sanctioned for each of the project;
- (c) the name of the projects which are already completed and the amount spent so far on each of these projects; and
- (d) the steps taken/proposed to be taken by the Union Government to promote tourism in hilly regions of Uttar Pradesh?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (c) During the first four years of the 8th Plan, the Department of Tourism has sanctioned 34 projects amounting to Rs. 498.39 lakhs to Government of Uttar Pradesh. The implementation of the projects is the responsibility of the State Government. The construction projects are at various stages of completion by the State Government.

- (d) The Central Department of Tourism has set up a task force for the development of tourism in the Himalayan region which includes hilly regions of Uttar Pradesh.

[English]

Electrification of Railway Routes

2181. SHRI AJOY MUKHOPADHYAY:
DR. ASIM BALA:

Will the Minister of RAILWAYS pleased to state:

- (a) whether the Government are considering to take up electrification of Ranaghat-Gede, Ranaghat-Bongaon, Krishnanagar-Lalgola and Barasat-Hasnabad sections of Sealdah Division of Eastern Railway;
- (b) if so, whether these proposals are being sent to the Planning Commission for sanction;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Electrification of Ranaghat-Gede and Ranaghat-Bongaon sections will be taken up in phases. There is however, no proposal to electrify Krishnanagar-Lalgola and Barasat-Hasnabad sections.

- (b) and (c) The proposals for electrification of Ranaghat-Gede and Ranaghat-Bongaon sections will be sent to the Planning Commission for clearance before execution of the work.

(d) Due to constraint of resources, there is no proposal to electrify Krishnanagar-Lalgola and Barasat-Hasnabad sections.

Requirement of Additional Platforms at Chennai

2182. SHRI K. KANDASAMY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware of the urgent need for having two or three more platforms at Chennai Central Railway Station for the suburban trains; and

- (b) if so, the time by which above proposal is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) The available platforms are by the large adequate to cater to the present level of handling of Suburban traffic at Chennai Central Railway Station. However, to cater to the future growth in Suburban traffic provision of an additional platform at Chennai is a sanctioned work.

Charges for Telephone Call

2183. SHRI VIJAY GOEL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government propose to increase charges for a telephone call made from a fixed telephone to cellular phone in the country except four metropolitan cities;

- (b) if so, the details thereof;

- (c) whether the STD charges will have to be paid for making a call to a mobile telephone in all parts of the country except metropolitan cities whereas only one rupee per call is charged presently; and

- (d) if so, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) The charges have been fixed for the first time for calls from Fixed Network (PSTN) to the Cellular Network licenced for operating in Telecom Circles. Since there was no Tariff earlier for this service, question of increase in charges does not arise.

- (b) Copy of the order is enclosed as statement.

- (c) and (d) Unit calls will be on a fixed Pulse Rate for all such calls, within a Circle.

Statement

Government of India
Ministry of Communications Department of
Telecommunications

Sanchar Bhavan,
20 Ashok Road,
New Delhi-110001

No. 106-21/96-PHC. Dated, the 29th January, 1997.

To

All CGMs Telecom Circles/
Telephone Districts,
CGM, MTNL, New Delhi/Mumbai.

Subject:— Tariff for calls originated from fixed network (PSTN) to the cellular networks licensed to operate in Telecom Circles.